

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**LOK SABHA**

**STARRED QUESTION NO.153**

**TO BE ANSWERED ON DECEMBER 05, 2024**

**SVANIDHI SE SAMRIDDHI INITIATIVE**

**NO. 153. SHRI CHAVDA VINOD LAKHAMSHI:**

**Will the Minister of Housing and Urban Affairs be pleased to state:**

- (a) whether the Government proposes to implement the SVANidhi se Samridhi Yojana in Kutch Lok Sabha Constituency of Gujarat and if so, the details thereof;**
- (b) whether the socio-economic profiling has been completed in respect of the beneficiaries to assess their eligibility under the eight projects of the scheme in Bhuj, Abdasa, Gandhidham, Rapar, Mandvi and Anjar districts of Kutch Lok Sabha Constituency;**
- (c) if so, the details thereof along with the benefits provided to the beneficiaries under the said scheme; and**
- (d) if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF HOUSING AND URBAN AFFAIRS**

**(SHRI MANOHAR LAL)**

**(a) to (d): The statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY OF PARTS (a) to (d) OF THE LOK SABHA STARRED QUESTION \*153 (13<sup>TH</sup> POSITION) FOR ANSWER ON 05.12.2024 REGARDING SVANIDHI SE SAMRIDDHI INITIATIVE.**

- (a): Yes, SVANidhi se Samriddhi (SSS) programme, a component of Pradhan Mantri Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) Scheme is being implemented across Urban Local Bodies (ULBs) of the country including in Kutch Lok Sabha Constituency of Gujarat.**
- (b) : Details of socio-economic profiling of beneficiaries in Bhuj, Gandhidham, Rapar, Mandvi and Anjar ULBs/Districts of Kutch Lok Sabha Constituency is at Annexure-I. As regards Abdasa, it is not a Urban Local Body.**
- (c) : Details of benefits provided to the beneficiaries & their family members under SSS are at Annexure-II. Benefits provided to the beneficiaries under eight central schemes are at Annexure-III.**
- (d): Does not arise.**

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**ANNEXURE-I REFERRED TO IN REPLY TO PART (B) OF LOK SABHA STARRED QUESTION NO. \*153 (13<sup>TH</sup> POSITION) TO BE ANSWERED ON DECEMBER 05, 2024.**

**STATEMENT SHOWING SOCIO-ECONOMIC PROFILING STATUS OF BENEFICIARIES IN BHUJ, GANDHIDHAM, RAPAR, MANDVI AND ANJAR ULBs/DISTRICTs OF KUTCH LOK SABHA CONSTITUENCY.**

**(As on 26.11.2024)**

<b>ULBs/Districts</b>	<b>Total beneficiaries</b>	<b>Profiled beneficiaries</b>
<b>Bhuj Municipality</b>	<b>2094</b>	<b>982</b>
<b>Gandhidham Municipality</b>	<b>2042</b>	<b>1152</b>
<b>Rapar Municipality</b>	<b>516</b>	<b>325</b>
<b>Mandvi Municipality</b>	<b>1072</b>	<b>781</b>
<b>Anjar Municipality</b>	<b>1480</b>	<b>854</b>

**Data Source: PM SVANidhi Portal**

**ANNEXURE-II REFERRED TO IN REPLY TO PART (C) OF LOK SABHA STARRED QUESTION NO. \*153 (13<sup>TH</sup> POSITION) TO BE ANSWERED ON DECEMBER 05, 2024**

**STATEMENT SHOWING SOCIO-ECONOMIC PROFILING STATUS OF BENEFICIARIES IN BHUJ, ABDASA, GANDHIDHAM, RAPAR, MANDVI AND ANJAR DISTRICTS OF KUTCH LOK SABHA CONSTITUENCY.**

**(As on 26.11.2024)**

<b>Schemes</b>	<b>Bhuj Municipality</b>	<b>Gandhidham Municipality</b>	<b>Rapar Municipality</b>	<b>Mandvi Municipality</b>	<b>Anjar Municipality</b>
<b>PM Suraksha Bima Yojana</b>	<b>129</b>	<b>373</b>	<b>69</b>	<b>230</b>	<b>309</b>
<b>PM Jeevan Jyoti Bima Yojana</b>	<b>93</b>	<b>286</b>	<b>48</b>	<b>139</b>	<b>234</b>
<b>PM Shram Yogi Maandhan Yojana</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>0</b>
<b>PM Jan Dhan Yojana</b>	<b>15</b>	<b>24</b>	<b>2</b>	<b>51</b>	<b>65</b>
<b>One Nation One Ration Card</b>	<b>0</b>	<b>13</b>	<b>0</b>	<b>1</b>	<b>11</b>
<b>Janani Suraksha Yojana</b>	<b>0</b>	<b>4</b>	<b>1</b>	<b>1</b>	<b>0</b>
<b>Registration under BoCW</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>PM Matru Vandana Yojana</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>Total</b>	<b>238</b>	<b>700</b>	<b>120</b>	<b>423</b>	<b>619</b>

**Data Source: PM SVANidhi Portal**

**ANNEXURE-III REFERRED TO IN REPLY TO PART (C) OF LOK SABHA STARRED QUESTION NO. \*153 (13<sup>TH</sup> POSITION) TO BE ANSWERED ON DECEMBER 05, 2024**

**STATEMENT SHOWING BENEFITS PROVIDED TO THE BENEFICIARIES UNDER EIGHT CENTRAL SCHEMES**

<b>Schemes</b>	<b>Benefits under Schemes</b>
<b>PM Suraksha Bima Yojana</b>	<ul style="list-style-type: none"> <li>• Rs 2 lakh for accidental death and full disability</li> <li>• Rs 1 lakh for partial disability</li> </ul>
<b>PM Jeevan Jyoti Bima Yojana</b>	<ul style="list-style-type: none"> <li>• Life cover of Rs. 2 Lakh in case of death due to any reason</li> </ul>
<b>PM Shram Yogi Maandhan Yojana</b>	<ul style="list-style-type: none"> <li>• Subscriber would receive a minimum assured pension of Rs 3000/- per month after attaining the age of 60 years and if the subscriber dies, the spouse of the beneficiary shall be entitled to receive 50% of the pension as family pension</li> </ul>
<b>PM Jan Dhan Yojana</b>	<ul style="list-style-type: none"> <li>• A basic savings bank deposit (BSBD) account</li> <li>• RuPay debit card with accidental coverage of 2,00,000/- for accounts opened after 28.08.2018</li> <li>• No minimum balance to be maintained</li> <li>• Interest is earned on deposited amount</li> <li>• An overdraft (OD) facility up to Rs. 10,000 to eligible account holders is available.</li> </ul>
<b>One Nation One Ration Card</b>	<ul style="list-style-type: none"> <li>• The beneficiary will be able to buy subsidised food grains from any FPS across the country.</li> </ul>
<b>Janani Suraksha Yojana</b>	<ul style="list-style-type: none"> <li>• Eligible pregnant women, who opt for institutional delivery are given cash incentives ranging from Rs 600 to Rs 1400 (depending on the state)</li> <li>• BPL pregnant women, who prefer to deliver at home, are entitled to a cash assistance of Rs. 500 per delivery.</li> </ul>
<b>Registration under BoCW</b>	<ul style="list-style-type: none"> <li>• Quick help to the workers in case of any mishap or accident,</li> <li>• Providing pensions</li> <li>• Issuing loans for house construction</li> </ul>

	<ul style="list-style-type: none"> <li>• <b>Making payments related to premium for Group Insurance Scheme</b></li> <li>• <b>Providing financial aid for children's education</b></li> <li>• <b>Supporting workers by carrying their medical expenses in case of major ailment</b></li> </ul>
<p><b>PM Matru Vandana Yojana</b></p>	<ul style="list-style-type: none"> <li>• <b>1st instalment of Rs 1000/ - on early registration of pregnancy at the Anganwadi Centre (AWC) / approved Health facility as may be identified by the respective administering State / UT</b></li> <li>• <b>2nd instalment of Rs 2000/ - after six months of pregnancy on receiving at least one ante-natal check-up (ANC)</b></li> <li>• <b>3rd instalment of Rs 2000/ - after childbirth is registered and the child has received the first cycle of BCG, OPV, DPT and Hepatitis - B, or its equivalent/ substitute</b></li> </ul>

**Data Source: PM SVANidhi Portal**